

Government study the statistics. Everything will become clear then... (*Interruptions*)...

MR. SPEAKER: There is no need to make so much noise about this matter. Better look at the root of the problem. Please listen first. As far as the report is concerned, the Government cannot immediately accept or reject it. It is a scientific fact and is related to genetic engineering. A layman would not be able to give an opinion on this matter. I believe whatever is possible will be done.

[*English*]

SHRI SOMNATH CHATTERJEE: Sir, what about the deformed babies?... (*Interruptions*)...

13.45 hrs.

PAPERS LAID ON THE TABLE

Statement connecting the reply to USQ No. 1996 dated 7th August 1991 regarding expenditure on Rural Development Schemes

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 7th August, 1991 to Unstarred Question No. 1996 by Dr. Parshuram Gangwar regarding expenditure on Rural Development Schemes; and (ii) the reasons for delay in correcting the reply. [Placed in Library See No. LT-664/91]

Statement Correcting the reply to USQ No. 1997 dated 7th August, 1991, regarding Sugar Factorles

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGO): Sir, I beg to lay on the Table a statement 7th August, 1991 to Unstarred

Question No. 1997 by Sarvashri Kamla Mishra Madhukar, Yashwantrao Patil and Nawal Kishore Rai regarding sugar factories and (ii) the reasons for delay in correcting the reply. [Placed in Library See No. LT.665/91]

Review on the working of and Annual Report of the Central Social Welfare Board, New Delhi for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Central Social Welfare Board, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No LT-666/91]

Statements showing action taken by Government on various assurances

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:-

- (i) Statement No.XXVII - Seventh Session, 1986
[Placed in Library, See No. LT-667/91]
- (ii) Statement No.XXV - Ninth Session, 1987
[Placed in Library See No. LT-668/91]
- (iii) Statement No.XXIII - Tenth Session, 1988
[Placed in Library See No. LT-669/91]
- (iv) Statement No.XIX - Eleventh Session, 1988
[Placed in Library, See No. LT-670/91]
- (v) Statement No.XVI - Twelfth Session, 1988
[Placed in Library, See No. LT-671/91]
- (vi) Statement No.XV - Thirteenth Session, 1989
[Placed in Library, See No. LT-672/91]
- (vii) Statement No.XII - Fourteenth Session, 1989
[Placed in Library, See No. LT-673/91]
- (viii) Statement No. X - First Session, 1989
[Placed in Library, See No. LT-674/91]
- (ix) Statement No.IX - Second Session, 1990
[Placed in Library, See No. LT-675/91]
- (x) Statement No. V - Third Session, 1990
[Placed in Library, See No. LT-676/91]
- (xi) Statement No. III - Sixth Session, 1991
[Placed in Library, See No. LT-677/91]
- (xii) Statement No.II - Seventh Session, 1991
[Placed in Library, See No. LT-678/91]
- (xiii) Statement No. I - First Session, 1991
[Placed in Library, See No. LT-679/91]

Eighth Lok Sabha

Tenth Lok Sabha

Copy of the Industrial Development Bank of India Central Regulations (Amendment) Regulations, 1991. Review on the working and Annual Report of the Small Industries Development Bank of India etc. for the year 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of

Shri Dalbir Singh, I beg to lay on the Table—

- (1) A copy of the Industrial Development Bank of India General Regulations (Amendment) Regulations, 1991 (Hindi and English versions) published in Notification No. 4735/Legal-2 in Gazette of India dated the 24th June, 1991, under subsection (4) of section 37 of the Industrial Development Bank of India Act, 1964. [Placed in